

other item to the code of conduct that Ministers should avoid pomp and wasteful expenditure during their tours and should not accept any public parties by individuals and commercial undertakings?

**Mr. Speaker:** It is suggestion for action, a very good one, no doubt.

**Shri J. B. S. Bist:** What is the response of the States to this code?

**Shri Nanda:** I have already answered this question.

**Regarding Question No. 71.**

**Mr. Speaker:** Now, question No 57.

**Shri S. M. Banerjee:** May I request that Q. No. 71 also may be taken along with this?

**Mr. Speaker:** If it is convenient for the hon. Minister to answer Q. 71 also, he may do so.

**Dr. M. M. Das:** It will be a big jump from Question 57 to Question 71. If the House allows, I have no objection.

**Shri Mohammad Elias:** We had tabled an adjournment motion on this subject, but you had withheld your consent in view of this question.

**Mr. Speaker:** Can Question 71 be linked with Question 57?

**Shri Mohammad Elias:** I think the hon. Minister is willing to answer Question 71 also along with Question 57.

**Shri S. M. Banerjee:** We had tabled an adjournment motion and also a calling-attention-notice on this subject but you were kind enough to allow only this question and we were told that we could ask supplementary questions on that question. Since Q. 71 is not likely to be reached today during the Question Hour, we request that it may be taken up along with Q. 57.

**Mr. Speaker:** I shall give an opportunity to the hon. Member to ask supplementary questions on Question 57.

**Discipline in Camps and Transit Centres**

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- \*57. { **Shri Rameshwar Tantia:**
- Shri Yashpal Singh:**
- Shri R. G. Dubey:**
- Dr. Ranen Sen:**
- Dr. Saradish Roy:**
- Shri Dinen Bhattacharya:**

Will the Minister of Rehabilitation be pleased to state:

(a) whether Government have prepared an elaborate scheme for the maintenance of discipline in camps and transit centres for migrants from East Pakistan;

(b) if so, the broad outlines of the scheme;

(c) whether this scheme has been forwarded to the State Governments also; and

(d) if so, the reaction of the State Governments thereto?

**The Deputy Minister in the Ministry of Rehabilitation (Dr. M. M. Das):**

(a) Yes, Sir. Certain orders for the administration of camps and the maintenance of discipline have been issued by the Ministry.

(b) A statement giving a broad outline of the orders is laid on the Table of the House. [*Placed in Library, See No. LT-3376/64*].

(c) Yes, Sir.

(d) There has been no unfavourable reaction so far.

**Shri Rameshwar Tantia:** May I know whether it is a fact that there were serious differences between the previous chairman and the administrator of the Dandakaranya Development Authority, which caused deterioration of discipline in the camp, and if so, whether Government have made any inquiry and whether they are going to demarcate the powers of the different officers in the future?

**Dr. M. M. Das:** The main question relates to maintenance of discipline in

camps and transit centres for migrants from East Pakistan. The supplementary question asked by the hon. Member is no doubt very important, but it is irrelevant.

**Shri Rameshwar Tantia:** I wanted to know whether the reason for the deterioration of discipline was the quarrels between the two officers. I submit that that comes within the purview of the main question, if you would allow it.

**Dr. M. M. Das:** No.

**Mr. Speaker:** He says that that was not the reason.

**Shri Rameshwar Tantia:** I want the Speaker to decide, and not the hon. Minister to decide whether my question is relevant.

**Mr. Speaker:** The Deputy Minister has said that that was not the reason. He has given the answer to his question.

**Shri Rameshwar Tantia:** May I know whether screening has been made by now, and if so, what the result is, and whether Government have found that some Pakistani people were there in the camps, and if the answer to the latter be in the affirmative, what action has been taken against them?

**Dr. M. M. Das:** The arrangement for screening is nearly complete and it will begin very soon.

श्री यशपाल सिंह : क्या सरकार ने इस बात का कुछ विश्लेषण किया है कि इस इन्डिसिप्लिन का मूल कारण क्या है ?

**Mr. Speaker:** The hon. Member wants to know the basic reasons for this indiscipline.

**Dr. M. M. Das:** There are more than 2-1/2 lakhs of migrants distributed in 103 camps. Human nature being what it is, there are black sheep in every flock. So, there are some people who do not like to obey the rules and regulations in these camps.

**Shri D. C. Sharma:** Is he lecturing to us on human nature?

**Mr. Speaker:** That is exactly the human nature that nobody wants to be subject to any discipline.

**Shri R. G. Dubey:** It seems that a comprehensive scheme has been introduced in the camps with camp commandants and assistant commandants and so on. We would like to know whether it has been brought into force and if so, how it is working.

**The Minister of Rehabilitation (Shri Tyagi):** The scheme is working very well. Discipline was enforced in camps because of various reasons. The primary one was infiltration of unauthorised persons into the camps. Another was the agitational role adopted by some organisations, not political but other, who started realising money from the DPs on promises that land would be given to them. All types of disturbances were there. One case reported to Government was that some Dps went out at night and committed dacoity. That criminal case is going on. For the sake of ensuring law and order in the place round about these camps, we felt that strict discipline should be enforced.

**Dr. Ranen Sen:** After the discipline scheme was introduced in the camps, it was reported in almost all the Calcutta newspapers that the inmates of the camps are not allowed to hold meetings amongst themselves to discuss their grievances and present them collectively before the camp commandant. If this is correct, what steps have Government taken to relax these so-called disciplinary measures in the case of the inmates of the camps?

**Shri Tyagi:** These meetings were prohibited because there were some organisations set up by some of the unauthorised DPs who had entered into the camps. They called themselves Action Committees. They undertook to realise funds from the DPs at Rs. 7 per month per family and claimed that they were the final authority to decide as to where the DPs should be sent

for resettlement etc. The agitational role was catching. Therefore, we decided that meetings would be held only with the permission of the camp commandants.

**श्री बड़े :** क्या यह सच है कि जो डिडिप्लिन के रूलज़ आपने बनाये हैं, उनके मुताबिक जो लोग माना कैम्प में आते हैं, उनको आप कभी किसी से बातचीत करने नहीं देते हैं ? क्या यह भी सही नहीं है कि शरणार्थियों को रात आठ बजे के बाद बाहर जाने की इजाज़त नहीं होती है ? क्या इन रूलज़ की वजह से बहुत से शरणार्थी दण्डकारण्य छोड़ छोड़ कर बाहर जा रहे हैं, ऐसी कम्प्लेन्ट्स आपके पास आई हैं ?

**श्री त्यागी :** अगर कहीं बाहर जाते हैं तो उनकी रोकथाम की ज़रूरत है। ला एंड आर्डर के खयाल से पूरा डिडिप्लिन माना कैम्प में अब हो गया है। पहले की बनिस्बत बहुत ज्यादा अमन के साथ कैम्प चल रहा है, यह मेरा विश्वास है।

**Shri Dinen Bhattacharya:** How many permissions have been granted up-till now to the refugees therein to ventilate their grievances properly?

**Dr. M. M. Das:** For ventilation of their grievances, it is not at all necessary for them to hold meetings. The camp commandant has got a particular period of day reserved. Practically he is prepared to meet refugees individually at any time of the day to hear from their own lips their grievances.

**Shri Dinen Bhattacharya:** Is it a detention camp or a refugee camp?

**Shri Mohammad Elias:** Prisoners inside jails can hold meetings but this is denied to the inmates of these camps.

**Shri K. C. Pant:** Are Government aware that in the case of some of these transit camps, one basic reason for indiscipline is the lack of suitable employment opportunities for refugees? If so, by when do Government propose to shift these camps to better sites?

**Dr. M. M. Das:** As soon as suitable vocations are found for them or agricultural land is reclaimed for them, they are shifted from the transit camps to places of rehabilitation.

**Shri H. N. Mukerjee:** In view of the absolute desirability of having a harmonious atmosphere in these camps and also to soothe the frayed nerves of many of these migrants who have gone through a great deal of suffering, is it Government's intention to treat them as if they were prisoners in a jail and not to allow them to have collective discussion among themselves in order to formulate their grievances, a right which is exercised by inmates of jails and detenus in camps?

**Shri Tyagi:** Instances were brought to the notice of Government where a large number of old migrants had infiltrated into these camps and were persuading the campers to desert; they deserted from one camp to another and started taking doles once again. These types of activities were in vogue. So for better control, we decided that meetings were permitted only with the consent of the camp commandant. Then again, a *sewak* has been appointed who is in charge of a few families. It is his duty to collect details of grievances from the families under his charge and bring them to the notice of the camp commandant. The scheme is working very well.

**Dr. Ranen Sen:** No permission is given.

**Shri Shivaji Rao S. Deshmukh:** In view of the rather sheepish confession by the hon. Minister of the existence of armed dacoities by inmates of refugee camps, I am very much anxious to know what steps he proposes to employ, the expert herdsman which he

undoubtedly, is, to isolate the black sheep from the white?

**Shri Tyagi:** There is a regular scheme for the screening of all the DPs., and that has been taken up now.

**Shrimati Savitri Nigam:** May I know whether any scheme has been drafted and implemented by Government to provide suitable employment during the transit period to the unattached women and men to keep them suitably occupied?

**Shri Tyagi:** Yes, Sir. About the unattached men, there is no problem. They can attach themselves wherever they choose. The question is about unattached women.

**Mr. Speaker:** Unattached men attach themselves to the unattached or to the attached ones?

**Shri Tyagi:** I am sorry. They could seek employment anywhere. But the question arises with regard to old ladies, unattached girls, small, little children. They are kept in a separate camp, and for them special arrangement is being made for education. Some sewing machines are being bought for them, and some other trades are being taught, and they are being looked after in the camps separately.

**श्री हुकम चन्द कछवाय :** शरणार्थियों को बाहर जाने के लिये अनुमति लेनी पड़ती है। यदि कमांडेंट नहीं मिलता है और कोई शरणार्थी बाहर चला जाता है तो उस को सजा दी जाती है। यह जो नियम केन्द्रीय सरकार ने बनाया है, इस नियम को क्या मध्य प्रदेश की सरकार ने पूरी तरह से मान लिया है ?

**श्री त्यागी :** मानने की बात तो यों पैदा होती है कि जिस जिस स्टेट में कैम्प रखे गये हैं अगर वहां की ला एंड आर्डर की हालत खराब होती है तो कैम्प कमांडर

और सेंट्रल गवर्नमेंट की जिम्मेदारी होती है। इसलिए जब कई हजार आदमी एक जगह इकट्ठे किए हैं तो इस गवर्नमेंट की जिम्मेदारी है इस बात को देखने की कि वे कैम्प में किसी किस्म का ऐसा काम न करें जिससे ला एंड आर्डर सिचुएशन खराब हो। कैम्प के अन्दर अमन रहे उस के लिए यह अच्छा उमूल है कि जो बाहर जाए वह इजाजत ले कर जाये ताकि हम को मालूम होता रहे कि किस काम के लिए कौन गया है।

**श्री हुकम चन्द कछवाय :** मेरे प्रश्न का पूरा उत्तर नहीं आया है। उन को सजा दी जाती है। मैंने पूछा था कि जो शरणार्थी बिना इजाजत जाते हैं, उन को सजा दी जाती है, क्या यह सही है ?

**श्री त्यागी :** जो लोग बिना इजाजत जाते हैं, उन के बारे में मालूम कर लिया जाता है कि किस काम से वे गये थे। बाज आदमियों की ऐसी जरूरत होती है कि उन को जाना पड़ जाता है तो उस को कैम्प कमांडेंट मालूम कर लेता है। थोड़ी थोड़ी फैमिलीज के ऊपर एक एक सेवक भी मुक़रर कर दिया गया है। उन की देखभाल करना उसका फ़र्ज है। अगर कोई गैरहाजिर होता है तो वह मालूम कर लेता है कि किस काम से वह गया है। कोई सब्जी का सौदा करता है और अगर वह उस काम से गया होता है तो सजा नहीं करते हैं। शुब्हे की बात होती है तो पूछताछ कर लेते हैं।

#### Naga Hostiles

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- \*59. { Shri Hem Barua:  
Shri Yashpal Singh:  
Shri Surendra Pal Singh:  
Shri Rameshwar Tantia:  
Shri P. C. Boroah:  
Shri P. B. Chakraverti:  
Shri Onkar Lal Berwa:  
Shri Gulshan: